

(4)

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/80/2017  
NAME OF THE PETITIONER : I GEN POWER SYSTEM PVT LTD  
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1) K. RAMASAMY  
G. V. MOHAN KUMAR  
2) MUKUND . S  
Sai Vile

Counsel for Respondent

G.V. Mohan Kumar

Counsel for  
Petitioner

Sai Vile

3) M. ARUN KUMAR  
UDC

on behalf of ROC

of. Arun Kumar

**ORDER**

Counsel for the petitioner present. Mr. Arun Kumar, representing ROC present and stated that copy of CP/80/2017 is not furnished to him. Petitioner's Counsel is directed to furnish a copy of the CP to the other side before the next date of hearing. At request of the respondent time is enlarged for filing counter. **Put up on 25.10.2017 at 10.30 A.M.**

—sd—  
(K. ANANTHA PADMANABHASWAMY)  
MEMBER (JUDICIAL)